

HIGH COURT OF JAMMU AND KASHMIR AND LADAKH
(Office of the Registrar Judicial at Jammu)

Subject: Assignment of Arbitration Matters.


ORDER

No: 103 /RJ/HCWJ/2026

Dated: 8.04.2026

In order to expedite the disposal of Arbitration Matters U/S 11 (6) of the Arbitration and Conciliation Act, 1996, pending disposal before the Jammu Wing of High Court, Hon'ble The Chief Justice of the High Court of Jammu and Kashmir and Ladakh has been pleased to assign the matters as per list appended herewith as Annexure- "A" to Hon'ble Ms. Justice Sindhu Sharma.

By Order.



M 08/04/26
(Swati Gupta)
Registrar Judicial
High Court of J&K and Ladakh
Jammu

No: 103-1/RJ/HCWJ/2026

Dated: 8.04.2026

Copy of the above order is forwarded to the:

1. Worthy Registrar General, High Court of J&K and Ladakh at Jammu, for kind information.
2. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh for kind information to His Lordship.
3. Secretary to Hon'ble the Chief Justice High Court of J&K and Ladakh, for kind information.
4. Secretary to Hon'ble Ms. Justice _____
..... for kind information of their Lordships.
- ✓ 5. In-charge NIC, High Court of J&K and Ladakh for information and uploading the same on the official website of the High Court.
6. In-charge Library, High Court of J&K and Ladakh at Jammu for information and keeping the record of the same.
7. Deputy Registrar, Computer /Digitization/ Arbitration Section, for information and necessary action.
8. Order file.

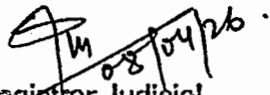

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"Annexure-A"

Matters assigned to Hon'ble Ms. Justice Sindhu Sharma

S.NO.	TYPE	NO	YEAR	PETITIONER	RESPONDENT
1	Arb P	34	2022	KEC INTERNATIONAL LIMITED TH VIPAN KAUL	J AND K POWER TRANSMISSION CORPORATION LIMITED TH CHIEF ENGINEER JAMMU
2	Arb P	35	2022	KEC INTERNATIONAL LIMITED TH VIPAN KAUL	J AND K POWER TRANSMISSION CORPORATION LIMITED TH CHIEF ENGINEER JAMMU
3	Arb P	36	2022	KEC INTERNATIONAL LIMITED TH VIPAN KAUL	J AND K POWER TRANSMISSION CORPORATION LIMITED TH CHIEF ENGINEER JAMMU
4	Arb P	30	2025	SANJEEV VAID AND OTHERS	M/S CRYSTAL ICE FACTORY TH RAJINDER VAID AND OTHERS
5	Arb P	67	2025	NARESH SHARMA AND ANOTHER	ADARSH BUILD ESTATE LTD TH DIRECTOR HIMANT KUMAR JAIN AND OTHERS
6	Arb P	17	2026	M/S HIGHWAY ENGINEERING CONSULTANT TH RAJIV KUMAR BANSAL	UNION OF INDIA TH SECRETARY, DEFENCE SECRETARY, MINISTRY OF DEFENCE, NEW DELHI AND OTHERS
7	Arb P	18	2026	M/S SHARAT PURI CONTRACTOR YJ ITS PARTNER KARAN PURI	JAMMU AND KASHMIR BANK LTD. TH ITS CHAIRMAN AND OTHERS


Registrar Judicial
High Court of J&K and Ladakh
Jammu 12